THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): "Prison" is a state subject, and the Government of India do not have detailed information or statistics pertaining to the day-to-day functioning of prisons. However, some basic information as available is given in the statement below.

Number of Female Convicts in Prisons as on 31, 12, 1989.

| SI. No. | Name of the State/UT | No. of Convicts |
|---------|----------------------|-----------------|
| 1. | Goa | 2 |
| 2. | Gujarat | 31 |
| 3. | Haryana | 53 |
| 4. | Himachal Pradesh | 1 |
| 5. | Kerala | 125 |
| 6. | Madhya Pradesh | 169 |
| 7. | Manipur | 4. |
| 8. | Mizoram | 4 |
| 9. | Nagaland | No Convict |
| 10. | Sikkim | No Convict |
| 11. | Tamil Nadu | 175 |
| 12. | Tripura | 10 |
| 13. | Chandigarh | 2 |
| 14. | Dadra & Nagar Haveli | No Convict |
| 15. | Daman & Diu | No Convict |
| 16. | Delhı | 14 |
| 17. | Lakshadweep | No Convict |
| 18: | Pondicherry | 3 |

Crime Against Women in Delhi

SHRI JANAK RAJ GUPTA:

568. SHRI RAJVEER SINGH: PROF. VIJAY KUMAR MALHOTRA:

Will the Minister of HOME AFFAIRS be pleased to state.

(a) the number of cases of rape and other crimes against women in Delhi during the year 1989:

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- (c) the number of cases in which conviction was secured?
- (b) the number of persons arrested on this charge and how many of them were Government servants: and

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). Information is as under:

| | Cases reported | Persons arrested | Govt, servants arrested | No. of cases conviction |
|---|-------------------|---------------------|-------------------------|----------------------------|
| Molestation of women | 159 | 202 | 12 | - |
| Rape | 152 | 212 | 19 | _ |
| Eveteasing | 2414 | 3847 | 2 | 2313 |
| Dowry deaths | 110 | 246 | 11 | _ |
| Cruelty by husband or in-laws | 336 | 538 | 12 | _ |
| Dowry Prevention Act | 10 | 17 | 3 | _ |
| Dowry cases under section 406 IPC | 268 | 247 | 28 | _ |

Recruitment in Delhi Police

569. SHRI RAJVEER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons recruited in Delhi Police during 1989-90 in each grade; and

(b) the number of Scheduled Castes/ Scheduled Tribes recruited out of them?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The requisite information for the period from 1, 1, 1989 to 28, 2, 1990 is as under:

| Post/Grade | No. of persons recruited | No. of Scheduled Castes | No. of Scheduled Tribes |
|---------------|--------------------------------|-------------------------------|-------------------------------|
| Inspector | 1 | - | - |
| Sub-Inspector | 158 | 25 | 11 |